195

PAPERS LAID ON THE TABLE

Report (1980-81) on the Working and Administration of the Companies Act, 1956

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Twenty-fifth Annual Report on the working and Administration of the Companies Act, 1956, for the year ended the 31st March, 1981, under section 638 of the said Act. [Placed in Library. See No. LT-3693/82].

- I. Report and Accounts (1979-80) of the Bongaigaon Refinery and Petrochemicals Limited, Bongaigaon (Assam) and related papers.
- II. Report and Accounts of the Petrofils Co-operative Limited, New Delhi for the year ended the 30th June, 1981 and related papers.

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): Sir, I beg to lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Sixth Annual Report and Accounts of the Bongaigaon Refinery and Petrochemicals Limited, Bongaigaon (Assam), for the year 1979-80, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Company. [Placed in Library See No. LT-3695/82 for (i) and (ii)].
- II. A copy each (in English and Hindi) of the following papers—
 - (i) Seventh Annual Report and Accounts of the Petrofils Cooperative Limited, New Delhi, for

the year ended the 30th June, 1981, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Company. [Placed in Library. See No. LT-3694/82 for (i) and (ii)].

Notifications of the Ministry of Finance (Department of Revenue) and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): Sir, I beg to lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 159 of the Customs Act, 1962:—
 - (i) G.S.R. Na. 244(E), dated the 9th March, 1982, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-3549/82].
 - (ii) G.S.R. No. 251(E), dated the 15th March, 1982. [Placed in Library. See No. 3671/82].
- II. A copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notifications G.S.R. Nos. 273 and 274, dated the 13th March, 1982, together with Explanatory Memoranda thereon. [Placed in Library. See No LT-3672/82].

Report and Audited Accounts (1980-81) of the Indian Institute of Mass Communication, New Delhi and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARIF MOHAMMED KHAN): Sir I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Audited Accounts of the Indian Institute of